

**Expenditure to be Incurred by Madhya Pradesh and Uttar Pradesh on the Canal Work under Rajghat Dam**

1419. SHRI MAHENDRA SINGH Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the estimated expenditure to be incurred by the Madhya Pradesh and Uttar Pradesh Governments on the cannal work under Rajghat Dam on Betwa river and the amount of expenditure already incurred by them separately;

(b) how much work remains to be executed;

(c) whether the canal work is progressing according to the target schedule fixed initially; and

(d) if not, the reasons for delay ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). The estimated cost of Rajghat Canal Project in Madhya Pradesh is Rs. 82.64 crores. An expenditure of Rs. 8.32 crores is anticipated to be incurred on the Project upto March, 1985.

The estimated cost of Rajghat Canal Project in Uttar Pradesh is Rs. 45 crores. An expenditure of Rs. 14.42 crores is anticipated to be incurred on the Project upto March, 1985.

The canal works are in the initial stages of execution.

(c) and (d) The works on the Rajghat Canal Projects of these States are not progressing according to target mainly on account of the inability of these States to provide adequate funds for these projects.

**Construction of Rajghat Dam**

1420. SHRI MAHENDRA SINGH Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the original and the present estimated cost of Rajghat Dam to be constructed on Betwa river;

(b) by what time it was scheduled to be completed, indicating the reasons

for the delay in its completion and the time by which this Dam will be completed;

(c) the extent to which work has been completed so far and the amount spent on this Dam upto December, 1984;

(d) the number of villages separately in Uttar Pradesh and Madhya Pradesh which would be submerged due to the construction of Rajghat Dam and the total number of people likely to be affected thereby; and

(e) the number of affected people given compensation and resettled indicating the amount spent thereon and the remaining affected people who are proposed to be compensated and resettled and the time by which this will be done ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) The Rajghat Dam Project was approved by the Planning Commission in July 1980 for Rs. 123.22 crores. The Project is at present estimated to cost about Rs. 185 crores.

(b) The project was originally scheduled to be completed by June 1986. However, due to insufficient funds made available by Uttar Pradesh and Madhya Pradesh the completion of the dam has been delayed. It is proposed to complete the dam by the end of VII Plan.

(c) The progress on Masonry Dam and Earthen Dam upto December 1984 is about 20% and 80% respectively. The total expenditure incurred on the project upto December 1984 is Rs. 60.18 crores.

(d) 44 villages in Uttar Pradesh and 31 villages in Madhya Pradesh will be submerged by the construction of Rajghat Dam, affecting a population of 10,662 persons in Uttar Pradesh and 8105 persons in Madhya Pradesh.

(e) The amount of compensation paid in Uttar Pradesh and Madhya Pradesh is Rs. 260 lakhs and Rs. 394 lakhs, respectively, covering lands from 23 villages in Uttar Pradesh and 19

villages in Madhya Pradesh. For the remaining lands compensation will be settled and paid progressively as the dam works progresses. Cases for compensations for houses and other properties are also in process. No person has yet been made to shift and resettled.

[English]

**M.C.I. Decline to Accord Recognition to Medical Colleges in West Bengal**

1421. SHRI BHOLA NATH SEN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Medical Council of India has declined to accord long term/permanent recognition to some Medical Colleges in West Bengal;

(b) if so, the details thereof;

(c) the irregularities which have been noticed in these Medical Colleges; and

(d) the names of such Medical Colleges ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) to (d) The Medical Council of India have reported that through a series of inspection conducted by them, it was found that facilities provided by way of clinical training and teaching staff were inadequate only in respect of the North Bengal Medical College, Sushurathanagar, Siliguri, West Bengal.

The Medical Council of India have accordingly advised the Colleges authorities to remove these deficiencies and have temporarily recognised the MBBS degree till 30th April, 1986.

The compliance report furnished by the college authorities would be taken into account by the Medical Council of India for according permanent recognition to their degree.

[Translation]

**Effects of Bhopal Gas Tragedy on Foetus, Newly Born Children and Old Persons**

1422. SHRI VILAS MUTTEMWAR ; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the effect of Bhopal gas tragedy on foetus, newly born children and old persons;

(b) the number of foetus, newly born and upto fifteen years old children and the old persons affected thereby; and

(c) the details of assistance provided by Government in this connection?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) & (b). The results of the studies so far do not reveal increased incidence of abnormalities in foetus and newborn children. Similarly, the effects in old persons are by and large the same as in other age groups.

(c) Government have taken steps to provide medical care at the doorsteps and have initiated detailed follow up studies of the affected population. The Indian Council of Medical Research has provided both financial and technical assistance to the local scientists at Bhopal to study the effects of toxic gas. The local health services at Bhopal have been strengthened in terms of both technical manpower and equipments,

(English]

**Alternative Jobs for Workers Rendered Surplus After Completion of Project**

1423. SHRI BASUDEB ACHARIA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have a policy towards such workers as are rendered surplus after completion of projects;

(b) whether Government are taking steps to absorb these surplus workers in